## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 22/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: Lakshmi (otysn Ltd

SECTION OF THE COMPANIES ACT: U/S 433/434 OF the companies act of 1956

1. M.K. Bagri or All Respondent Respondent Respondent Respondent Respondent Respondent North

## CP No.22/2015

Sri V.K.Srivastava, Advocate for the petitioner U.Co. Bank . Sri Ankit Singh, PCS for the respondent company. Sri M.K.Bagri, learned OL for the Central Govt.

The petitioner counsel seeks time to file reply/ formal objection on maintainability of the present application filed by the Respondent. Keeping in view of the Govt. of India Gazette Notification dated 29th June, 2017. The time is granted.

The matter be listed on 28th August, 2017.

Date: 10.08.2017

Shri H.P. Chaturvedi (Member (Judicial)

Typed by P.K.Jyoti